

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE AT VISAKHAPATNAM

Present: Sri **A.Hari Haranadha Sarma.**,
Principal District Judge

Sub: **PUBLIC SERVICES** - APJMSS - **Record Assistants (Cat.15(a) of APJMSS)** - from the Category of Office Subordinate(Attenders) - in the time scale of Rs.15030-46060 - Certain Promotions, transfers, postings and deputations - Made - Orders - Issued.

Ref: G.O.Ms.No.76, Law (L, LA & J-Home Courts -A) Dept., Dt.15.05.2019, Communicated by the Hon'ble High Court of A.P., in ROC No. 3026/2017-C1, dt.21.08.2019.

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ORDER PR.NO.275-A/2021

DATED:02.09.2021

The Principal District Judge, Visakhapatnam, is pleased to order the following temporary promotions, transfers, postings and deputations:

The following individuals who are working as Office Subordinates (Attenders) mentioned in Column No.2, are temporarily promoted to the post of **Record Assistants (Cat.15(a) of APJMSS)** and transferred and posted in the Courts mentioned against their names in Column NO.3 and deputed to work in the Courts mentioned against their names in column No.4 below.

Sl.No	Name & Designation of the employee Sri/Smt	Promoted as Record Assistant and Posted in the Court	Deputed to work in the Court
1	2	3	4
1	B.Abdul Khaleel Shaik , Office Subordinate (Attender), XII Addl. District Court, Visakhapatnam, working on deputation in Central Nazarath, District Court, Visakhapatnam	Record Assistant, VI Addl. District Court, Visakhapatnam, in the existing vacancy.	Central Nazarath, District Court, Visakhapatnam, until further orders.
2	M.S.Ratna Manohar Office Subordinate (Attender), IV Addl. District Court, Visakhapatnam.	Record Assistant, IV Addl. District Court, Visakhapatnam, in the existing vacancy.	---
3	T.Narayana Murthy Office Subordinate (Attender), VI Addl. Senior Civil Judge's Court, Visakhapatnam	Record Assistant, V Addl. District Court, Visakhapatnam, in the existing vacancy	VI Addl. Senior Civil Judge's Court, Visakhapatnam, until further orders.
4	K.Ganesh Pratap Office Subordinate (Attender), I Addl. Junior Civil Judge's Court, Bheemunipatnam.	Record Assistant, Senior Civil Judge's Court, Narsipatnam, in the existing vacancy.	I Addl. Junior Civil Judge's Court, Bheemunipatnam, until further orders.
5	M.Venkata Subbaraju Office Subordinate (Attender), Prl. Spl. Judge's Court for CBI Cases, Visakhapatnam, working on deputation in I Addl. Spl. Judge's Court for CBI Cases, Visakhapatnam	Record Assistant, Prl. Spl. Judge's Court for CBI Cases, Visakhapatnam, in the existing vacancy,	I Addl. Spl. Judge's Court for CBI Cases, Visakhapatnam.
6	R.Vijaya Saradhi Office Subordinate (Attender), Prl. District Court, Visakhapatnam	Record Assistant, Prl. District Court, Visakhapatnam, in the existing vacancy.	Central Nazarath, District Court, Visakhapatnam, until further orders.

7	S.Srinivasa Rao Office Subordinate (Attender), Addl. Senior Civil Judge's Court, Gajuwaka, working on deputation in Prl. Senior Civil Judge's Court, Gajuwaka.	Record Assistant, Judicial Magistrate of First Class Court, Paderu in the existing vacancy.	Prl. Senior Civil Judge's Court, Gajuwaka.
8	E.Kanaka Raju Office Subordinate (Attender), Prl. District Court, Visakhapatnam	Record Assistant, IV Addl. Junior Civil Judge's Court, Visakhapatnam, in the existing vacancy.	District Court, Visakhapatnam, until further orders.
9	A.Bangaru Raju Office Subordinate (Attender), Chief Metropolitan Magistrate's Court, Visakhapatnam	Record Assistant, Spl. Judge's Court for trial and disposal of commercial disputes, Visakhapatnam, in the existing vacancy.	Chief Metropolitan Magistrate's Court, Visakhapatnam, until further orders.
10	Abdul Rahman Shaik Office Subordinate (Attender), Prl.Senior Civil Judge's Court, Anakapalli	Record Assistant, Junior Civil Judge's Court, Madugula, in the existing vacancy.	Prl. Senior Civil Judge's Court, Anakapalli, until further orders.
11	Shaik Madeena Office Subordinate (Attender), II Addl. Junior Civil Judge's Court, Bheemunipatnam, working on deputation in VII Addl. Senior Civil Judge's Court, Visakhapatnam	Record Assistant, XI Addl. District Court, Visakhapatnam, in the existing vacancy.	VII Addl. Senior Civil Judge's Court, Visakhapatnam, until further orders.
12	B.Gopala Raju Office Subordinate (Attender), Chief Metropolitan Magistrate's Court, Visakhapatnam	Record Assistant, II Addl. Spl. Judge's Court for CBI Cases, Visakhapatnam, in the existing vacancy.	Chief Metropolitan Magistrate's Court, Visakhapatnam, until further orders.
13	A.Indumathi, Office Subordinate (Attender), V Addl. Junior Civil Judge's Court, Visakhapatnam, working on deputation in I Addl. Senior Civil Judge's Court, Visakhapatnam.	Record Assistant, Spl. Judge's Court for trial of offences under POCSO Act, Visakhapatnam, in the existing vacancy.	I Addl. Senior Civil Judge's Court, Visakhapatnam, until further orders.

- N.B.** 1. The individuals promoted are directed to attend any work that may be entrusted as per the exigency of the Court in which they are directed to/deputed to work by submitting the undertaking to that effect at the time of joining to the Presiding Officers of both Original & deputation Courts.
2. All the above individuals are informed that their promotions are purely temporary and they are liable to be reverted at any time without prior notice and without assigning any reason and do not give them preferential claim for future promotions.
3. They should be relieved **immediately** and they should join in their new posts **forthwith**.

**DISTRICT JUDGE
VISAKHAPATNAM**

To
All the above individuals through proper channel.
Copies to:
All the Presiding Officers concerned.
The Superintendent, District Court, Visakhapatnam.
Dis.No. 4697, Dt.02.09.2021